

- (b) if so, the time-frame therefor; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) With the objective to universalise access to secondary education and to improve its quality, a centrally sponsored scheme called Rashtriya Madhyamik Shiksha Abhiyan (RMSA) has been launched in March 2009 by the Central Government. The scheme envisages enhancing the enrolment ratio to 75% for classes IX-X within 5 years by providing a secondary school within a reasonable distance of every habitation, improving quality of education imparted at secondary level through making all secondary schools conform to prescribed norms, removal of gender, socio-economic and disability barriers, universal access to secondary education by 2017, and universal retention by 2020.

#### **Complaints of collection of excess fee**

†220. SHRI LALIT KISHORE CHATURVEDI:

DR.GYAN PRAKASH PILANIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the names of States from which Government has received complaints relating to collection of capitation fee, donation or fee in excess of prescribed fees;
- (b) the number of universities and colleges out of these which were investigated;
- (c) by whom enquiry agency had been constituted; and
- (d) whether it is a fact that these complaints were not attended to or whitewashed due to collusion of the powerful peers and high level of corruption?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Fees charged by private professional colleges are regulated by committees constituted by State Governments and information on complaints concerning charging of capitation fee, donation etc. is not maintained by the Central Government. According to the information furnished by the University Grants Commission (UGC), complaints relating to collection of capitation fee, donation or fee in excess of prescribed fees have been received in respect of University level institutions located in the States of Tamil Nadu & Uttar Pradesh.

(b) to (d) Fact finding Committees have been constituted by Chairman, UGC, to enquire into the complaints and these Committees have submitted their reports in regard to complaints against two University level institutions in the State of Tamil Nadu. The Government has also separately referred complaints against two University-level institutions in the State of Tamil Nadu to the Central Bureau of Investigation (CBI).

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†Original notice of the question was received in Hindi